

1	2	3	4	5	6
July, 1977					
(i) 15% requirement*	8250'00	} 159'01	159'01	165'25	162'00
(ii) 75% requirements	6500'0				
August 1977 (i) and (ii)	Do.	163'66	158'82	167'00	163'00
September, 1977 (i) & (ii)	Do.	158'88	155'20	167'25	161'00
31st October 1977 (i) & (ii)	Do.	151'00	150'20	150'00	153'00
November, 1977	6950'00	151'00	150'20	155'00	N.A.

*Source: Market information obtained from the Vanaspati Manufacturers' Association.

12 hrs.

PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER INTERNATIONAL AIRPORT AUTHORITY ACT, 1971

पर्यटन और नागर विमानन मंत्री (श्री पुरुषोत्तम कौशिक) : मैं अन्तर्राष्ट्रीय हवाई अड्डा प्राधिकरण अधिनियम, 1971 की धारा 36 की उपधारा (3) के अन्तर्गत निम्नलिखित अधिसूचनाओं (हिन्दी तथा अंग्रेजी संस्करण) की एक-एक प्रति सभा पटल पर रखता हूँ :—

- (1) भारतीय अन्तर्राष्ट्रीय हवाई अड्डा प्राधिकरण (वार्षिक प्रतिवेदन) नियम, 1977 जो दिनांक 18 नवम्बर, 1977 के भारत के राजपत्र में अधिसूचना संख्या सां० आ० 775(ड) में प्रकाशित हुए थे।
- (2) भारतीय अन्तर्राष्ट्रीय हवाई अड्डा प्राधिकरण (लेखे का वार्षिक विवरण) नियम, 1977 जो दिनांक 18 नवम्बर, 1977 के भारत के राजपत्र में

अधिसूचना संख्या सां० आ० 776(ड) में प्रकाशित हुए थे।

[Placed in Library. See No. LT—1299/77].

REVIEWS AND ANNUAL REPORTS OF CASHEW CORPORATION OF INDIA LTD. NEW DELHI FOR 1976-77 AND STATE CHEMICALS AND PHARMACEUTICALS CORPORATION OF INDIA LTD., NEW DELHI FOR THE PERIOD FORM 1-1-76 TO 31-3-77

वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण कुमार गोयल) : मैं कम्पनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अन्तर्गत निम्नलिखित पत्रों (हिन्दी तथा अंग्रेजी संस्करण) की एक-एक प्रति सभा पटल पर रखता हूँ :—

- (1) (एक) भारतीय काजू निगम लिमिटेड, नई दिल्ली के वर्ष 1976-77 के कार्यक्रम की सरकार द्वारा समीक्षा।
- (दो) भारतीय काजू निगम लिमिटेड, नई दिल्ली का वर्ष 1976-77 का वार्षिक प्रतिवेदन, लेखा-परीक्षित लेखे तथा उन

पर नियंत्रक-महालेखा-
परीक्षक की टिप्पणियां ।

[Placed in Library. See No. LT—
1300/77].

(2) (एक) भारतीय राज्य रसायन तथा भेषज निगम लिमिटेड, नई दिल्ली के 1 जनवरी, 1976 से 31 मार्च, 1977 तक की अवधि के कार्यकरण की सरकार द्वारा समीक्षा ।

(दो) भारतीय राज्य रसायन तथा भेषज निगम लिमिटेड, नई दिल्ली का 1 जनवरी, 1976 से 31 मार्च, 1977 की अवधि का वार्षिक प्रतिवेदन, लेखा-परीक्षित लेखे तथा उन पर नियंत्रक-महालेखा-परीक्षक की टिप्पणियां ।

[Placed in Library. See No. LT—
1301/77].

NOTIFICATIONS UNDER CENTRAL EXCISE RULES, 1944 AND UNDER FINANCE ACT, 1977, CUSTOMS ACT, 1962 AND ANNUAL REPORT OF INDUSTRIAL DEVELOPMENT BANK OF INDIA WITH AUDITED ACCOUNTS

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English versions) issued under the Central Excise Rules, 1944:—

(i) G.S.R. 562(E) published in Gazette of India dated the 9th August, 1977 together with an explanatory memorandum.

(ii) G.S.R. 656(E) to 567(E) published in Gazette of India dated the 11th August, 1977 together with an explanatory memorandum.

(iii) G.S.R. 573(E) published in Gazette of India dated the 12th August, 1977 together with an explanatory memorandum.

(iv) G.S.R. 575(E), 576(E) published in Gazette of India dated the 16th August, 1977 together with an explanatory memorandum.

(v) G.S.R. 578(E) and 579(E) published in Gazette of India dated the 18th August, 1977 together with an explanatory memorandum.

(vi) G.S.R. 602(E) published in Gazette of India dated the 3rd September, 1977 together with an explanatory memorandum.

(vii) S.R.O. 608(E) published in Gazette of India dated the 12th September, 1977 together with an explanatory memorandum.

(viii) G.S.R. 610(E) published in Gazette of India dated the 3rd September, 1977 together with an explanatory memorandum.

(ix) G.S.R. 611(E) published in Gazette of India dated the 17th September, 1977 together with an explanatory memorandum.

(x) G.S.R. 670(E) published in Gazette of India dated the 2nd November, 1977 together with an explanatory memorandum.

[Placed in Library. See No. LT—
1302/77].

(2) A copy of Notification No. G.S.R. 574(E) (Hindi and English versions) published in Gazette of India dated the 12th August, 1977, issued under section 40 of the Finance Act, 1977.

[Placed in Library. See No. LT—
1302/77].

(3) A copy of Notification No. G.S.R. 723(E) (Hindi and English versions) published in Gazette of India dated the 30th November, 1977, under section 159 of the Customs